

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 387/Confdl./2025
II-3-1/2025

Bilaspur, dated the 07th May, 2025

The following Civil Judges Senior Division, as specified in Column no. (2) of the table below, are hereby transferred from the place shown in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in column No. (6) from the date they assume charge of their office(s): -

TABLE

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Aslam Khan, Civil Judge Senior Division	Champa	Raipur	Raipur	I Additional Judge to the Court of I Civil Judge Senior Division
2.	Ku. Akansha Rathore, Additional Judge to the Court of I Civil Judge Senior Division, Kawardha at Pandariya	Pandariya	Durg	Durg	IV Civil Judge Senior Division
3.	Ku. Namrata Norge, Law Officer, Chhattisgarh Human Rights Commission	Raipur	Champa	Janjgir-Champa	Civil Judge Senior Division
4.	Smt. Soni Tiwari, Additional Judge to the Court of I Civil Judge Senior Division, Balod at Dallirajhara	Dallirajhara	Korba	Korba	I Additional Judge to the Court of I Civil Judge Senior Division
5.	Shri Alok Kumar Agrawal, I Additional Judge to the Court of I Civil Judge Senior Division	Raipur	Pandariya	Kabirdham (Kawardha)	Additional Judge to the Court of I Civil Judge Senior Division, Kawardha at Pandariya
6.	Shri Rahul Kumar, Secretary, District Legal Services Authority	Kawardha	Dalli-rajhara	Balod	Additional Judge to the Court of I Civil Judge Senior Division, Balod at Dallirajhara
7.	Smt. Kaminee Verma, Additonal Judge to the Court of I Civil Judge Senior Division, Jashpur at Bagicha	Bagicha	Raipur	Raipur	V Additional Judge to the Court of I Civil Judge Senior Division,

Note:- The Judicial Officers, whose name(s) are mentioned at serial nos. 1 and 7 above, shall not be entitled to any transfer grant and/or allowance(s) pursuant to transfer on his/her own request.

BY ORDER OF THE HIGH COURT

(K. VINOD KUJUR)
REGISTRAR GENERAL
Contd... 2/-

Endt. No. 388/Confdl./2025
II-3-1/2025

Bilaspur, dated the 07th May, 2025

Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
20. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
21.
 1. Shri Aslam Khan, Civil Judge Senior Division, Champa,
 2. Ku. Akansha Rathore, Additional Judge to the Court of I Civil Judge Senior Division, Kawardha at Pandariya,
 3. Ku. Namrata Norge, Law Officer, Chhattisgarh Human Rights Commission, Raipur,
 4. Smt. Soni Tiwari, Additional Judge to the Court of I Civil Judge Senior Division, Balod at Dallirajhara,

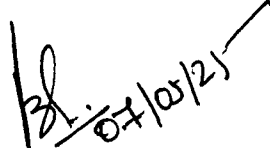
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Contd... 3/-

5. Shri Alok Kumar Agrawal, I Additional Judge to the Court of I Civil Judge Senior Division, Raipur,
6. Shri Rahul Kumar, Secretary, District Legal Services Authority, Kawardha,
7. Smt. Kaminee Verma, Additonal Judge to the Court of I Civil Judge Senior Division, Jashpur at Bagicha,

*for information and compliance. He/She is directed to take over charge at his/her new place of posting **on or before 12.05.2025 F.N.** and send his/her handing and taking over charge reports to this Registry.*

22. Principal District & Sessions Judge, Balod/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Raipur for information. He/She is requested to impress upon the transferred Officer(s) that if he/she is in occupation of Government accommodation, he/she should vacate the same **by 20.05.2025** under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
23. Principal District & Sessions Judge, Balodabazar-Bhatapara/ Balrampur - Ramanujganj/ Bastar (Jagdalpur)/ Bemetera/ Bilaspur/ Dakshin Bastar (Dantewada)/ Dhamtari/ Durg /Korba/ Korla (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Rajnandgaon/ Raigarh/ Surajpur/ Sarguja (Ambikapur) /Uttar Bastar (Kanker) for information.
24. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
25. Additional Registrar (Judicial/D.E./Admn./Classification/Copying/ Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
26. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
27. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
28. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
29. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
30. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
31. Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/ Establishment/Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
32. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/ Works Sections/Copying/ Civil/Writ/Criminal/Supreme Court Section/S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.
33. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
34. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
35. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(K. VINOD KUJUR)
REGISTRAR GENERAL